

(b) if so, the reasons why this undertaking was allowed to manufacture, and sell a non-priority item like soft drinks?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). The Memorandum and Articles of Association of Modern Bakeries provides for the Company carrying on business of bakery and confectionery manufacture as well as any other food industry. The Company's main objective has so far been to provide nutritionally enriched bread of standard quality at reasonable prices to the consumers. It has also been producing peanut butter.

The Company has undertaken the production and marketing of new beverage mainly to carry out commercial exploitation of the indigenous beverage developed by a National Research Institute and to fill up the gap created by the stoppage of production of Coca Cola. This was also necessary to mitigate hardship that might be caused to the employees of the Coca Cola bottling units and the wholesale and retail traders in the industry due to the winding up of the Coca Cola operations.

**Complaint/representation against
Principal of Co-educational Higher
Secondary School, President
Estate, New Delhi**

4448. SHRI C. R. MAHATA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have received some complaints/representations from the teachers and the parents of the students of the Co-educational Higher Secondary School, President Estate, New Delhi, (under Delhi Administration) during the year 1976-77 and till to-date; and

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(b) if so, the details thereof and action taken thereon by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) and (b). According to information received from the Delhi Administration, certain complaints were received against the Principal of the school from some teachers working in the school and from a parent of a student. The complaints received from the teachers related to their service conditions and have been duly looked into. The complaint from the parent of the student related to non-promotion of the student to a higher class. On enquiry, the student was found ineligible for promotion.

**Sub-letting of Government Quarters
in New Delhi**

4449. SHRI MAHMOOD HASAN KHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether some allottees of Government quarters situated on Chitra Gupta Road, Aram Bagh Square and Lane, New Delhi have sub-let their quarters to the public on exorbitant rent without the permission of the administration; and

(b) if so, steps taken to check this malpractice?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) During the current year, 44 cases of alleged un-authorised subletting came to notice. After due investigations, the allegations of sub-letting were not proved in 43 cases. In one case, investigation is in progress.

(b) There is already a system of surprise inspection in various Government colonies to detect cases of unauthorised subletting of Government accommodation. In addition specific complaints of sub-letting, whenever received, are looked into. Action against such officers, as are found guilty of sub-letting Government accommodation, in violation of the rules, is taken in accordance with the provisions of the allotment rules.

Sanctioned Posts of Engineers in D.D.A.

4450. SHRI HARI SHANKAR MAHALE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the details of the sanctioned posts as on 15-11-77 in the Engineering Wing of D.D.A. in all cadres;

(b) how many of them are held by the engineers of D.D.A. cadre;

(c) whether some of the engineers on deputation are fresh promotees in their parent Deptts. and were promoted only for deputation posts in DDA;

(d) whether some of the engineers on deputation are holding senior posts only in DDA while holding lien on lower posts in their parent Deptts.; if so, the details thereof; and

(e) how many of the engineers of the DDA cadre in all categories (Civil and Electrical) are eligible for promotion as per DDA rules?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (e). The information is being collected and would be laid on the Table of the Sabha.

Botanical Institute at Pauri

4451. SHRI JAGANNATH SHARMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that a Botanical Institute was sanctioned at Pauri, District Garhwal, U.P.; and

(b) if so, the progress so far made in this regard and the time upto which it is likely to be completed?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) An Experimental Garden and not a Botanical Institute was set up by the Botanical Survey of India at Pauri in District Garhwal, U.P.

(b) Progress so far made includes taking over of land from State Government in February, 1975, preparation of paths and roads and planting of 38 economically important and botanically interesting species of trees, and other plants. Programmes for planting another 40 botanical specimens has been prepared. Experiments on plants which are economically important will continue.

Target of Sugar Production

4452. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the total target of sugar production of the world for the year 1977-78; and

(b) what is the share of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). According to information compiled by the International Sugar Organisation the world production of sugar in